

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-II  
(through web-based video conferencing platform)**

**Item 38**

**IA No. 60/2023  
And  
CP(IB) No. 26/Chd/Pb/2022**

**Under Section 95, IBC 2016**

**In the matter of:-**

Punjab National Bank

Vs.

.....Petitioner

Rajit Mehra

.....Respondent

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 18.12.2023.

Sd/-  
Court Officer

November 08, 2023  
VN